

**CP NO. 121(ND)/2015
RT No.09/2016**

Virender Kapoor & Ors.

...Petitioners

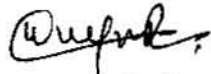
Versus.

M/s United Cycles & Parts Mfg. Association.

...Respondent

Present: Mr. Sanjay Mishra with Mr. Geetesh Meena, Advocates for petitioners.
Mr. Rakesh Kumar with Mr. Vaibhav Sahni, Advocates for respondent.

This is a part heard case and Member (Technical) is on leave. The matter be
adjourned to 24.11.2016 for arguments.


(Justice R.P. Nagrath)
Member(Judicial

November 16, 2016
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